Name of the corporate debtor: Duxton Hills Builder Private Limited; Date of commencement of CIRP: 02.08.2023; List of stakeholders as on: 23.08.2023

List of Unsecured financial creditors

(Amount in ₹)

| Name of creditor | Details of claim received | | | | | | | | contingent | of any | of claim | Amount of claim under | if any |
|---|---------------------------|----------------|--------------------------|-----------|---------------------|---------|---------|-----------------------|------------|--|----------|-----------------------|------------------------------------|
| | Date of receipt | | Amount of claim admitted | | covered by security | covered | related | % voting share in CoC | | mutual dues, that may be set off | | verification | |
| Arti Securities & Services Limited | 11/08/2023 | 1,10,03,967.51 | 1,10,03,967.51 | Unsecured | | | No | 59.24 | | | | | Claim provisionally admitted |
| Attractive Capital Services Private Limited | 11/08/2023 | 75,69,791.01 | 75,69,791.01 | Unsecured | | | No | 40.76 | | | | | Claim provisionally admitted |